

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**  
**JOINT SITTING OF COURT NO. 1 & 2**  
**FARIDKOT HOUSE**  
**CAUSE LIST**

Date: 26<sup>th</sup> August, 2015  
TIME: 10.30 A.M.

**HON'BLE MR. JUSTICE SWATANTER KUMAR**  
**CHAIRPERSON**

**HON'BLE MR. JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL**  
**EXPERT MEMBER**

**HON'BLE PROF. A.R. YOUSUF**  
**EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 1</b>			
<b>FOR DIRECTION</b>			
1.	Original Application No. 510/2014 (M.A No. 871/2014)	V. Senthil Kumar Vs Union of India	Mr. Rajul Shrivastava, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R - 1
<b>FOR ADMISSION</b>			
2.	Appeal No. 108/2015 (M.A. No. 858/2015 & M.A. No. 859/2015)	Rajesh Kumar & Ors. Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Dinesh Kumar Sabharwal, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No. 297/2015	New Javed Tannery Vs. Uttar Pradesh Pollution Control Board	Mr. S.A. Zaidi, Adv. for Applicant  Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for Respondent
<b>FOR HEARING</b>			
4.	Original Application No. 156/2015 (M.A.No.474/2015)	Mrs. Sunita Pandey & Anr.  Vs Union of India & Ors.	Ms. Mithilesh Kr. Pandey & Mr. Ajit Sharma, Adv. for the Appellant  Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 to 4 Mr. Inder Kumar Kapia, Adv. for R-5 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-6 Mr. A. K. Prasad, Adv. for R-8 Mr. Raj Kumar, Adv. for CPCB for R-9
5.	Original Application No. 12/2015	Mahalaxmi Bekar's & Anr.  Vs SEIAA, Mumbai & Ors.	Mr. Sudipto Sircar, Adv. (Amicus Curiae)  Mr. Mukesh Verma, Adv. for R – 1 to 8 Mr. Dattatraya Jadhav, Adv. for R - 9
6.	Original Application No. 84/2015	Masood Alam  Vs M/s K.R. Pulp & Paper Mills & Ors.	Mr. Masood Alam, in person  Mr. Pawan Upadhay, Adv. for R-1 Mr. Daleep Kr. Dhayani, Adv. for R-2 Ms. Savitri Pandey, Adv. for R – 4 & 5

7.	Original Application No. 145/2015 (M.A No. 430/2015)	D.K. Joshi Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Ms. Savitri Pandey, Adv. for R – 2, 4 to 6, 8, 11, 13 & 14 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhyani, Adv. for R-3 Mr. Sudhir Kulshreshtha, Mr. Avijit Bhushan, Advs. for R–7&10 Mr. I.K. Kapila, Adv. for R-9 Mr. Ajit Sharma, Adv. for R–12
8.	Appeal No. 99/2013 (M.A No. 1016/2013)	M/s Bharat Stone Crusher Vs Rajasthan State Pollution Control Board	Mr. Raj Panjwani, Sr. Adv. along with Mr. Prashant Shukla, Adv. for Appellant  Mr. ShubhamBhalla, Adv. for R – 1, 2 & 4 Mr. Suryanarayan Singh, AAG for R - 3 Mr. Devendra Singh, Adv. for Intervener Mr. Ritwick Dutta, Adv. for R - 5
9.	Original Application No. 216/2014 (M.A No. 1015/2013)	M/s Bharat Stone Crusher Vs State of Rajasthan &Anr.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Prashant Shukla, Adv. for Appellant  Mr. ShubhamBhalla, Adv. for R – 1, 2 & 4 Mr. Suryanarayan Singh, AAG for R - 3 Mr. Devendra Singh, Adv. for Intervener Mr. Ritwick Dutta, Adv. for R - 5
<b>CASES OF COURT NO. 2</b>			
<b>FOR ADMISSION</b>			
10.	Original Application No. 319/2015	Vishwanath Chaturvedi Vs. UOI & Ors.	Mr. Shekhar G Devasa, Manish Tiwari & Sriram P, Adv. for Applicant
11.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Nivedita Sharma & Vipul Dubey, Advs. for Applicant
12.	Original Application No. 311/2015	Devendra Singh Bholey Vs.	Mr. S. K. Dubey, Adv. with D. S. Bholey
13.	Original Application No. 243/2015	Safal Bharat Guru Parampara Vs. State of Punjab & Ors.	Mr. Ajeya Bhardwaj, Adv. for the Applicant  Mr. B. V. Niren, Adv. for CGWA
<b>FOR COMPLETION OF PLEADINGS</b>			
14.	Original Application No.132/2015 (M.A.No.385/2015 & M.A. No. 769/2015)	M/s Blue Star Finishers Vs. U.P.P.C.B	Mr. M.Z.Chaudhary, Mr. S.A.Zaidi, Ms. Gulnaz Parveen, Advs.for the Applicant  Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Ashutosh Pandey, Adv. for UPPCB
15.	Original Application No.133/2015 (M.A.No.384/2015 & M.A. No. 768/2015)	M/s Nisar Sons Vs. U.P.P.C.B	Mr. M.Z.Chaudhary, Mr. S.A.Zaidi, Ms. Gulnaz Parveen, Advs.for the Applicant  Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Ashutosh Pandey, Adv. for UPPCB
16.	Original Application No. 3/2015 & M.A. No. 285/2015.	Bijay Krishna Sarkar & Ors. Vs Inland Waterways Authority of India & Ors.	Ms. Parul Gupta, Adv. for Applicant  Mr. Ardehnudumauli Kumar Prasad, Adv. for R-1 & 4 Mr. Buddy.A. Ranganadhan, Adv. for

			R-2 & Mr. D.V. Gahuvanshy Ms. Savitri Pandey & Ms. Azma Parveen Advs. for R-3 Mr. Neeraj Malhotra, Mr. V. Anand, Mr. P. Garg, Advs. for R-5 Mr. Amit Anand Tiwari, Adv. for R-6 Mr. Pawan Upadhya, Mr. Dewan Upadhyay & Nishant Kumar, Advs. for R-7 Mr. M.L. Lahoty, Adv. for R-8
17.	Original Application No. 127/ 2015	Shri Ram Mandal  Vs. Smt. Gurumeet Kaur &Anr.	Mr. Sugriva Dubey, Adv. for the Applicant  Mr. Balendu Shekhar, Adv. for R-2 Mr. Mr. Vivek Jaiswal, Adv. for R-3
18.	Original Application No.135/2015	Narinder Kr. Shukla & Ors.  Vs Sh. Jagdish Saphiya & Ors.	M r. Amita Babbar, Mr. Rahul Sharma, Mr. Shish Bagar, Mr. Jitin, Advs. for Applicant  M r. Suryanarayna Singh, Ad.AG, State of H.P. for R-4 to 8
19.	Original Application No.123/2015 (M.A.No.354/2015)	Jai Hind  Vs. Central Pollution Control Board & Ors.	Mr. Gaurav Kr. Bansal, Adv. For the Applicant  Ms. Savitri Pandey, Ms. Azma Parveen, Advs. for R-2 & 5 Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for R-3 & R-4
20.	Original Application No.56/2015 (M.A. No. 887/2015)	Mr. Shailesh Singh  Vs. District Magistrate, Ghaziabad & Ors.	Mr. Shailesh Singh, Applicant in Person & Mr. Sanjay Upadhyay. Mr. Adarsh Srivastava, Advs. For the Applicant.  Mr. Sudhir Kulshreshtha and Ms. Sushma Singh, Advs. For R-1. Ms. Savitri Pandey, Adv. For State of U.P. Mr. Dalsher Singh, Adv. (Proxy) for Mr. Raman Yadav, Adv. For R-1, 3,4,5,6. Ms. Sushma Singh, Adv. (Proxy) for Mr. Sudhir Kulshreshtha, Adv. For R-2.
<b>FOR HEARING</b>			
21.	M.A.No.258/2015 in Original Application No. 10/2014.	Pavit Singh  Vs. The State of NCT Of Delhi &Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Advs. For the Applicant in M.A.No.258/2015  Mr. Vivek Kumar Tondon, Adv. For R-1, 2 4 & 6

Date: 26<sup>th</sup> August, 2015  
After the above Bench

HON'BLE MR. JUSTICE SWATANTER KUMAR  
CHAIRPERSON

HON'BLE MR. JUSTICE U.D. SALVI  
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL  
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 1</b>			
<b>FOR HEARING</b>			
1.	Appeal No.3 (T <sub>HC</sub> ) /2013 (PH)	M/s Munjal Showa Ltd.  Vs Appellate Authority, Haryana State PCB & Ors.	Mr. Rajiv Dutta, Sr. Adv. along with Mr. Sapan Dhir, Adv. for Appellant  Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 1 to 3

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)